

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. IA 1888/2024 in C.P. (IB)/2985(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2024**

**NAME OF THE PARTIES:- Shubham Mercantile Pvt. Ltd. Vs. Rsal
Steel Pvt Ltd
IN THE MATTER OF
Bank of Baroda (Erstwhile Dena Bank)
V/s
Rsal Steel Pvt Ltd**

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1888 of 2024:- Counsel, Shyam Kapadia a/w Jay Zaveri, Rhea Parkash and vinay Khatri appeared for the Applicant/RP through VC and Counsel, Narpat Singh appeared for the erstwhile RP. Heard, Counsel for the RP for a considerable time and **Reserved for Orders.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)